

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-195(ND)2017

IN THE MATTER OF:

M/s Indusland Bank Ltd.

Vs

Gallium Industries Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 7 IBC Code, 2016

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

Order delivered on 26.09.2018

For the Petitioner/applicant :

For the Respondent No.4 :

For the RP :

RP In person :

:

: Mr. C Morihiro, Advocate

: Ms. Priya Aggarwal, Mr. Pradeep, Advocate

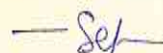
: Vijender Sharma, Mr. Anshul,

ORDER

Learned counsel for the parties are present. Due to paucity of time, the matter was not able to be taken up today. Post the matter on 30.10.2018.



(V.K.SUBBURAJ)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Varinder Kumar